RE-EXAMINATION OF FAILED STUDENTS IN DELHI

Written Answers

- \*696. SHRI U. S. PATIL: Will the Minister of EDUCATION be pleased to refer to the answer to Starred Question No. 140 given in the Rajya Sabha on the 29th July, 1966, and state:
- (a) whether it is a fact that two years back students who failed in the VIII class and who were not eligible to be re-examined in accordance with the provisions of Delhi Education Code, were re-examined;
- (b) if so, whether Government propose to similarly relax the relevant rules in the case of students of the 9th Class who failed this year; and
- (c) if answer to (b) above be in the affirmative, by when the decision is expected to be announced?

THE MINISTER OF EDUCATION (SHRI M. C. CHAGLA). (a) No, Sir, except in case of candidates who were medically unfit to take the regular examination.

(b) and (c) Do not arise.

CONSUMER STORES IN MYSORE STATE

- \*697. SHRI M. D. NARAYAN: Will the Minister of Home Affairs be pleased to state.
- (a) whether there is any proposal under Government's consideration to start consumer stores for Government employees in Mysore State;
- (b) if so, how many stores will be started and which are the places selected for these stores; and
- (c) the number of employees expected to be covered by these stores?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI P. S. NASKAR): (a) No, Sir.

- (b) and (c) Do not arise.
- \*698. [Transferred to the 31st August, 1966]

FUNCTIONS OF EMERGENCY PRODUCTION
COMMITTEE

- \*699. SHRI L. D. ASTHANA: Will the Minister of LABOUR, EMPLOYMENT AND REHABILITATION be pleased to state:
- (a) the scope and functions of the Emergency Production Committees;

- (b) the total number of E.P.Cs. set up so far:
- (c) whether these E.P.Cs. have been able to create production consciousness and sense of joint responsibility among workers and management; and
- (d) what steps have been taken or are proposed to be taken by Government to strengthen this movement?

THE MINISTER OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI JAGJIVAN RAM): (a) These Committees are intended to provide a forum to the workers and the management to mutually discuss and decide upon measures to maximise production by eliminating all the impediments in the way of better and fuller utilisation of men, machinery and material, reduction in the rate of absenteeism and labour turnover and to raise the level of performance through Labour Management Co-operation.

- (b) 2132.
- (c) These Committees, wherever they have worked well, have been able to create production consciousness and a sense of joint responsibility among workers and management.
- (d) A special cell consisting of a field officer and technical staff has been set up in the Ministry. At the State level also the various State Governments have designat ed special officers for the purpose.

The Government are making all possible efforts to strengthen the movement by providing advice and guidance to the units who have set up such committees and to help more and more units to set up Emergency Production Committees.

CONTINUATION OF PRESIDENT'S RULE IN
PUNJAB

- \*700. SHRI NARINDAR SINGH BRAR: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether it is a fact that Government have received representations from the major political parties of Punjab for the continuation of the President's Rule in the State:
- (b) if so, the reasons given therein; and
- (c) the reactions of the Government to this proposal?